# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

## UNSTARRED QUESTION NO. 3248 TO BE ANSWERED ON $10^{\text{TH}}$ AUGUST, 2015

#### **EMPLOYMENT GENERATED THROUGH MEDICAL TOURISM**

#### 3248. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a study has been done to ascertain the employment and revenue generated through medical tourism in the last three financial years;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the manner in which medical visas can be facilitated in the country for inflow of medical tourists?

#### **ANSWER**

### MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): Ministry of Tourism has not conducted any study to ascertain the revenue generated and employment through medical tourism in the country. However, the number of tourist coming for medical treatment in India during 2011, 2012 and 2013 were reported to be 138803, 171021 and 236898 persons respectively. Development of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. However, the Ministry of Tourism as a part of its promotional activities releases campaigns in the international and domestic markets under the Incredible India brand-line, to promote various tourism destinations and products of India including health/medical tourism. In addition, the Ministry of Tourism provides financial assistance under its Market Development Assistance (MDA) scheme for promotion of Wellness and Medical Tourism in the overseas markets to the following eligible stakeholders:

- (1) Representatives of Hospitals accredited by Joint Commission International (JCI) or the National Accreditation Board of Hospitals & Healthcare Providers (NABH).
- (2) Representatives of Wellness Centres accredited by the State Government or AYUSH or NABH
- (3) Representatives of Medical and Wellness Tourism facilitators i.e., Travel Agents and Tour Operators approved by the Ministry of Tourism, Government of India.

Under the scheme, assistance up to Rs.2.00 lakh is given to the eligible stakeholders as stated above for meeting the cost towards participation in the approved events and international airfare. The financial assistance under the MDA scheme is provided subject to adherence to the scheme guidelines and availability of funds.

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